

**REPORT OF MCZMA**

(Hon'ble NGT order in Letter Petition No. 44/2023 filed by Sudhir Pawar before  
Hon'ble National Green Tribunal, Pune)

**INTRODUCTION:**

Based on the complaint dated 6.10.2023 by Mr. Suresh Pawar, the Hon'ble NGT has passed an order dated 11.10.2023, which pertains to alleged illegal construction of Nalla in CRZ II area in Sector 14, Airoli, Dist. Thane by the Navi Mumbai Municipal Corporation

2. The Hon'ble NGT has passed an order which is as follows:

*“Perused the report of the learned Registrar dated 11.10.2023 with respect to a complaint / letter received from one Shri. Sudhir Pawar R/o: C-18, Sec 15, Airoli, Navi Mumbai against Navi Mumbai Municipal Corporation (NMMT) for permitting illegal construction activity in CRZ – II area in Sector 14. Airoli, Dist. Thane- Maharashtra, pursuant to which the contractor of NMMC is putting a slab on open Nalla in the garb of beautification of open space. This type of construction activity is harmful to mangroves, fishes, frogs and other aquatic / marine life”.*

*Prima facie, we find substance in the complaint and allegations made therein, Therefore, we deem it appropriate to call for a report from the Member Secretary, Maharashtra Coastal Zone Management Authority (MCZMA) with respect to the truthfulness of this complaint made to us, which shall be verified after visiting the spot by the responsible Officers of the said authority.*

*This report shall be submitted by the above-mentioned authority by e-mail at [ngt-pune@gov.in](mailto:ngt-pune@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF, within a period of four weeks”*

**SITE VISIT:**

3. Following the above said Hon'ble NGT order, Officials from Environment & Climate Change Department/ MCZMA along with Officials from Navi Mumbai Municipal Corporation (NMMC) and Mangrove Cell visited the subject site of Nalla at Sector 14, Airoli, Navi Mumbai on 1<sup>st</sup> March, 2024 at around 11.45 pm. Complainant Mr. Sudhir Pawar was also present during the site visit. List of official present is enclosed herewith as **Annexure I.**

4. After site visit and interactions with the officials from the NMMC, Mangrove Cell and complainant, following was observed:

- 1) The Navi Mumbai Municipal Corporation is the planning Authority at the subject site Sector 14. Airoli, Dist. Thane.

- 2) The site of storm water drain is situated at Sector 14, Airoli, Dist. Thane which is located between 2 roads i.e. Ayappa Mandir Marg & Waterfront road, near Airoli Fire Station. ( Latitude 19.151159 and Longitude 72.98881)
- 3) The area along the storm water drain is open land with terrestrial trees & grass. Length of the storm water drain is around 140 meter.
- 4) There are no mangroves at the site. Mangroves vegetation is seen beyond the 30 meter wide road. Hence, there is no question of harm to mangroves.
- 5) NMMC officials during the visit informed that earlier, the storm water drain was open with V shaped stoned banks. With administrative approval, NMMC has covered the drain with Slab and beautified with paver blocks.
- 6) It was observed that, as per the approved Coastal Zone Management Plan under CRZ Notification, 2019, out of total length of around 140 meter, around 30 m storm water drain is situated in CRZ area. Rest of the stretch of drain is situated outside CRZ area. NMMC was required to obtain the CRZ approval for storm water drain works for the stretch in CRZ area. In response, NMMC officials submitted that the storm water drain is not newly laid/constructed. NMMC only covered the drain with slab and done beautification with paver blocks, without changing dimensions of the drain. NMMC officials further informed that footprint of the drain is kept as it is without disturbing the natural flow of the drain. During the visit, NMMC was requested to submit the earlier drawings/maps of the storm water drains. NMMC officials agreed to submit the same.

**Site photographs enclosed herewith**

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**Site Photographs:**

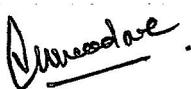
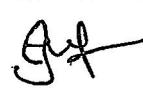


## SITE VISIT

(Hon'ble NGT order in Letter Petition No. 44/2023 filed by Sudhir Pawar before Hon'ble National Green Tribunal, Pune)

Date: 1<sup>st</sup> March, 2024 @ 11.30 am  
Place: Sector 14, Airoli, Navi Mumbai

List of officials present for site visit

Sr No.	Name of Officials	Signature	Contact Details
1	विशाल मदन अव. शा. अभि. जयवा. १		9890704377
2	प्रकाश वा. बहादुरे व. प. अ. ठाणे खाडी अभियान		7830128722
3	राजान क. पु. १ उप. भा. अभि. या. १ न. मु. म. पा.		9867726683
4	जयदीप मोटे व. अ. अभि. या. १ न. मु. म. पा.		9892479992
5	सुधीर सा. पवार		9867687773
6	Rupesh Mahale, PO, MC2MA		